COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 78 OF 2016

Dated: 26th April, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s R. M. Mittal Steel Pvt. Ltd. Appellant(s)

Versus

The Managing Director, Jaipur Vidyut Vitran Nigam Ltd. Respondent(s)

& Ors.

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Pradeep Misra

Mr. Manoj Kr. Sharma for R-2 & 3

Ms. Himanshi Andley for Mr. R. K. Mehta for R-4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>13.08.2018.</u>

(Justice N. K. Patil)
Judicial Member

(I. J. Kapoor) Technical Member

ts/tpd